

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **13.10.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
02:00 PM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 101/2026 For Stay IA No. 1438/2026 For Exemption IA No. 1439 & 1440/2026 For Condone Delay IA No. 1441/2026	Asoka Betelnut Company Pvt Ltd Rep by Managing Director Munukur Kumara Krishna Vs MC Satyavathi & 4 Ors	Ms. M Abbiraami	
2.	Comp App (AT) (CH) (Ins) No. 541/2026 For Condone Delay IA No. 1510/2026 Delay in Refiling IA No. 1511/2026 For Exemption IA No. 1512/2026 For Stay IA No. 1513/2026 For Direction IA No. 1514/2026	Consortium of Bharath Hitech Builders Pvt Ltd And Noida Holdings Pvt Ltd. Vs Dreamz Infra India Limited through RP, Ramanathan Bhuvaneshwari	Mr. Prashant Jain	

Admission - Notice Ordered

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 254/2026 For Stay IA No. 707/2026 For Exemption IA No. 708 & 709/2026	PJ Ravichandran Vs N Sivachalam, Liquidator of Shri PKP Spintex Mills Pvt Ltd WITH	Mr. Kishore Balasubramanian	Mr. V Manivannan
4.	Comp App (AT) (CH) (Ins) No. 255/2026 For Stay IA No. 710/2026 For Exemption IA No. 711/2026	PJ Ravichandran Vs R Raghavendran Liquidator of Shri PKP Spintex Mills Pvt Ltd & 7 Ors	Mr. Kishore Balasubramanian	Mr. V Manivannan R1 Mr. R Venkat Raman R2 R3

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt Ltd	Mr. Udian Sharma	Mr. B Arvind Srevatsa
6.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	CJ George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailandhran
7.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr.CV Shailandhran R1 R8 R9 R14
8.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt Ltd Vs 3A Capital Services Ltd & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1

For Hearing

A.With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana

10.	Comp App (AT) (CH) (Ins) No. 603/2025 For Stay IA No. 1688/2025	Indian Bank Vs AR Ramasubramania Raja, Liquidator of Sri Karunambikai Mills Pvt Ltd	Ms. Varsha N	Mr.AG Sathyanarayana
11.	Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026 For Additional Docs. IA No. 176/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr	Ms. Sunita Srinivas	Pass Advocates R1
12.	Comp App (AT) (CH) (Ins) No. 79/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd & 4 Ors WITH	Mr. Isaac Thomas	Mr.Surya Teja SS Nalla R5
13.	Comp App (AT) (CH) (Ins) No. 80/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K Sunil Kumar Vs UCO Bank & 2 Ors WITH	Mr. Jerin Asher Sojan	Mr.Surya Teja SS Nalla R1
14.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Stay IA No. 229/2026	K Sunil Kumar Vs Kasargod Power Corporation Ltd&4 Ors	Mr. Jerin Asher Sojan	Mr.Surya Teja Nalla R3

B. Without Interim Order

15.	Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA No. 1642/2025 For Direction IA No. 589/2026 To Adv. Hg. IA No. 637 & 502/2026	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd WITH	Mr. TS Suresh	Mr. MV Swaroop
16.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 (With Defects)	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
17.	Comp App (AT) (CH) (Ins) No. 10/2026 For Stay IA No. 27/2026	Suresh Kumar G.A. Vs S Rajendran, New Liquidator of Vijay Spinners (RJPM) Pvt Ltd	Mr. V Manivannan	Ms. MS Elamathi For Caveator

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in